

NATIONAL COMPANY LAW TRIBUNAL

9

AMARAVATI BENCH  
(Video Conference)

PRESENT: HON'BLE SHRI BHASKARA APNTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 66/9/AMR/2020
NAME OF THE COMPANY	Southern Power Dostronitopm Company of Andhra Pradesh
NAME OF THE PETITIONER(S)	AMI Tech (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Southern Power Distribution Company Of Andhra Pradesh
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

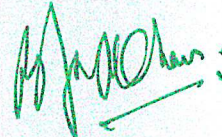
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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At request of Counsel for the Respondent, list the matter for further consideration on 15.12.2020.

  
MEMBER JUDICIAL